Declaration or Assets and Liabilities



Year- 2022-2023

I, AJAY KUMAR, son/daughter/wife of LATE MOTI LAL, aged 49 Years, belonging to Bihar Logislative Assembly service and presently working as Assistant of Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name Vandana Kumari (Wife)	Dependant-1 Mayank (Son)	Dependant-2 Pranay (Son)	Dependant-3
(i)	Cash	Rs. 5000/-	Rs. 5000/-	NIL	NIL	N.A.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. Salary Saving A/C No. 10839484596 15,000/-	P.N.B. Ex Salary A/C No.6747000400005667 45,000/- S.B.I. Salary A/C No. 39674800229 15,000/-	NIL	NIL	N.A.
(iii)	Bonds, Debentures and shares in Companies	M.F. & Shares 4,50,000/-	M.F. & Shares 1,17,000/-	NIL	NIL	N.A.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC P. No513746352 Premium Closed	LIC P. No829536399 Premium Rs. 18996/- Yearly	LIC P. No 514594636 Premium Rs.8603/- Yearly	NIL	N.A.
(v)	Motor Vehicles (details of make, etc.)	Passion Pro Model-2011 BR01-BB/7901	Activa 6G BR01-FS/5257	NIL	NIL	N.A.
(vi)	Jewellery (give details of weight and value)	I .	Gold-50 gm. Value-Rs. 2,50,000/-	NIL	NIL	N.A.
(vii	Other assets, such as values of claims / interests	Lama applainces	Home applainces Rs. 30,000/-	NIL	NIL	N.A.

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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\mathbf{B} Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be

	ated]		<u> </u>		r	
Sl.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
No.			Vandana Kumari	Mayank	Pranay	
			(Wife)	(Son)	(Son)	
(i)	Agricultural Land	4	NIL	NIL	NIL	N.A.
	- Location (s)					
	- Survey number(s)	NIL				
	- Extent (Total					
	measurement)					
	- Current market value					
(ii)	Non-Agricultural Land		(1)Mauza-Vishunpur, Khata No111	ļ	NIL	N.A.
	- Location (s)	Mauza-Chanan,	Khesra No171 4. 68 Dismil (1)Mauza-Simara-92, Khata No68 Khesra No12 6.250 Dismil			
	- Survey number(s)	Khata No85 Khesra No37 7.8860 Dismil		MII		
	- Extent (Total			NIL		
	measurement)					
	- Current market value					1
(iii)	Buildings (Commercial	50 SZ SZ SZ SZ SZ	0.250 2/3/1111		 	
(III)	and residential)		NIL	NIL	NIL	N.A.
	- Location (s)					
	- Survey number(s)	NIL				
	- Extent (Total					
	measurement)					
	- Current market value					
(iv)	Houses / Apartments,		Residential House 7 Dhur Mauza-Vishunpur Khata No111, Khesra No110	NIL	NIL	N.A.
	etc.	Paternal House (Joint				
	- Location (s)	Ownership)				
	- Survey number(s)	1 Kattha 6 Dhur Mauza-Dujra, Khata No. 120				
	- Extent (Total					
	measurement)	Khesra No. 275				
	- Current market value					
(v)	Other (such as	NIL	NIL	NIL	NIL	N.A.
100 E	interest in property)	MIL				

I give herein below the details of my liabilities / over dues to public financial government dues:-

institutions and

1. Io.	Note: Please give separate detail Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 02-06-2022	
a)	(i) Loans from Banks	NIL	NIL	
	(ii) Loans from financial institutions	14,55,000/- LIC Home Loan., Exhibition Road, Patna	C2-06-2022	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

Ajay Kumar

8	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AY-2022-2023 Tax Paid-74558.00 PAN NO.AXPPK2196P	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C Personal Detail		
GPF/CPF/PRAN No. :-		PTS/BLA-1126
Gender	:-	M (M/F)
Date of Birth	;-	06/06/1973 (DD/MM/YYYY)
Class/Group	:	B (A/B/C)
Cadre	:-	BIHAR LEGISLATIVE ASSEMBLY SERVICE
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District		PATNA
I hereby declare t	hat the a	bove details are true to the best of my knowledge and be

Signature: How Kuman

Name of Employee: AJAY KUMAR

: ASSISTANT Designation Place: PATNA

Department: BIHAR LEGISLATIVE ASSEMBLY, Date: 02-02-2023

PATNA

Please sign each page of the declaration. Asset declaration form must be A4 size Note: white paper with computer typed (single side) in prescribed format.